## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 123(ND)/2013 CA NO.

**CORAM:** 

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY:

Mr. Rakesh Kumar Jain

Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NC	D. NAME	DESIGNATION	REPRESENTATION	SICNATUDE
1.	Saurall		R-4	Hard St
3.		ACIESH POM	R, R2 R3 Rs- R6 R6	pm
H.	ASh	n tosh	Adri D	
5.	Sansla	2 or Agarwal	Adv. RIRZR3	Sonskor
r	\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	Chelony	Slama Sv	Adra Rd
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## Order

On account of hearing of part heard matter, this matter shall now be heard on 21.11.2016 as agreed by Counsel for the parties.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

17.10.2016 (P.K.Sud)